(d) if so, the decision taken thereon?

THE MINISTER OF SURFACE TRANS-PORT (SHRI T. G. VENKATRAMAN): (a) No. Sir.

- (b) Does not arise.
- (c) and (d) A proposal from the Government of Karnataka has been received conversion of Mysore-Srirangapatnam_Biriyur-GuIbarga-Humnabad State road as National Hghway, but due to resource constraints, it has not been possibel to declare this road as National Highway.

ISI activities along the Indo-Nepal border

3079. DR. MAHESH **CHANDRA** SHARMA: SHRI RAMDAS AGARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the increasing activities of ISI of Pakistan on the neighbouring borders of India particularly on Indo-Nepal border;
- (b) if so, whether India and Nepal have so far taken any concrete measures/mechanism so that the open border between them is monitored and better regulated to prevent terrorists and smuggling activities;
- (c) whether any official level talks between India and Nepal were held recently in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Yes, Sir.

(b) and (d) Home Secretary led a team of officials to Nepal in March, 1995 and held detailed discussions with his counterparts and other senior officials of HMGN. He also called on the then Deputy Prime Minister and Home Minister of HMGN. The I.G.P. Nepal alongwith a team of senior police officials visited India in February, 1996 and held detailed discussions with his counterparts in Central Govt, as well as some of the State Govts. Subsequently Foreign Minister of HMGN visited India in June and August 1996,

and our perception regarding rise in activities of Pakistan ISI on the Indo-Nepal border were conveyed. As a result, the Divisional Commissioner, Distt. Magistrates and Suptd. of Police of border Distts. of UP, Bihar, West Bengal and Sikkim are having bi-monthly discussions with their Nepalese counterparts, on the border related issues including information sharing regarding the activities of undesirable people, subversive and terrorist elements all along Indo-Nepal border.

As a result of the above interactions, several steps have been initiated, namely, carrying of some identification papers to establish identity by both Nepalese and Indian citizens on all flights to and from India & Nepal, advance passenger information system for all the flights between India and Nepal and providing a stop list of Indian Nationals to HMGN. Check posts all along the border are being strengthened and concerned State Govts, have been asked to intensify patrolling along the border by specially deputed Task Forces of State Police. Intelligence gathering, in additional, all along the border, has been overhauled and better coordination between the various State and Central agencies has been brought about.

मध्य प्रदेश में विशेष बल की तैनाती के लिए वस्ली हेत् देव धनराशि

3080. श्री राषवजी: क्या गृह मंत्री यह बताने की क्पा करेंगे कि:

- (क) मध्य प्रदेश विशेष सशस्त्र बल को अन्य राज्यों में तैनात किए जाने के कारण 1 जून, 1996 की स्थिति के अनुसार मध्य प्रदेश सरकार द्वारा केन्द्रीय सरकार से कितनी धनराशि वसूल किया जाना शेष है;
 - (ख) क्या यह धनराशि प्रदान कर दी गई है: और
- (ग) यदि नहीं, तो इसके क्या कारण है और यह धनराशि कब तक प्रदान किए जाने की संभावना है?

गृह मंत्री (श्री इन्द्रजीत गुप्त): (क) से (ग) इस विषय पर जारी निर्देशानुसार छूट प्राप्त वर्ग के राज्यों के मामले को छोड़कर मध्य प्रदेश सशस्त्र बल की बटालियनों की तैनाती के लिए भूगतान उधार लेने वाले राज्य/केन्द्र शासित प्रदेश द्वारा किया जाना है। छूट प्राप्त वर्ग के राज्यों के मामले में भगतान, मध्य प्रदेश सरकार से आवश्यक व्यौरे प्राप्त होने पर, गृह मंत्राालय द्वारा किया जाएगा।